

(b) *Change of nomenclature.*

All the five Frontier Divisions of NEFA will be known as Districts and the word 'Frontier' will be omitted.

The Political Officers will be known as Deputy Commissioners, Addl. Political Officers as Addl. Deputy Commissioners and Assistant Political Officers as Assistant Commissioners respectively.

This proposal has not yet finally been approved.

(c) *NEFA Police.*

The proposal is under active consideration.

Sapru Committee Report

173. { Shri Hem Barua:
Shri D. C. Sharma:
Shri C. K. Bhattacharyya:
Shri Hoda:
Shri R. Barua:

Will the Minister of Education be pleased to state:

(a) whether Government have considered the recommendations of the Sapru Committee to bring Education on the Concurrent List;

(b) if so, whether Government consulted the State Governments in this regard; and

(c) the reaction of the State Governments to the proposal?

The Minister of Education (Shri M. C. Chagla): (a) to (c). The recommendation of the Sapru Committee to bring Education in the Concurrent List was referred to the State Governments and replies from eight of them have been received so far. The reaction of these Governments to the proposal is not favourable.

Car/Scooter Thefts in Delhi

174. { Shri R. S. Pandey:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri Yashpal Singh:

{ Shri D. C. Sharma:
Shri Prakash Vir Shastri:
Shri Jagdev Singh Siddhanti:
Shri Hukam Chand
Kachhavalya:
Shri Heda:

Will the Minister of Home Affairs be pleased to state:

(a) whether there has been an abnormal increase in cases of lifting of cars and scooters in Delhi during the last two years;

(b) the number of cars and scooters stolen during the last two years and the number of those recovered; and

(c) the steps taken by Government in the matter?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) While there is a slight increase in the number of cases of lifting of cars, scooter thefts have gone up considerably during 1965.

(b) and (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-4541/65].

Pak. Spy in Delhi

175. Shri Hari Vishnu Kamath: Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1180 on the 5th May, 1965 regarding Pakistani Spy Ring in Delhi and state:

(a) the stage at which the trial of the two accused has reached; and

(b) the reasons for not prosecuting them under the Defence of India Act and Rules made thereunder?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Committal proceedings have been initiated in the Court of Additional District Magistrate, Delhi and are in progress.

(b) The two accused are being prosecuted under the Official Secrets